

1.	2.	3.
104.	F-312,	-do- Store
105.	F-314,	-do- Store
106.	32/400, Tyagraj Ngr. (Prem Nagar)	Store
107.	11/152, Tyagraj Ngr. (P. Ngr.)	Store
108.	689, Sadiq Nagar	Store
109.	590, Sadiq Nagar	Store
110.	580, Aliganj	Store
111.	525, Aliganj	Store
112.	552, Aliganj	Store
113.	DG-1033, Sarojini Nagar	Store
114.	DG-1034, -do-	Store
115.	DG-1035, -do-	Store
116.	DG-1036, -do-	Store
117.	DG-1040, -do-	Store
118.	XY-23, -do-	Store
119.	XY-24, -do-	Store
120.	GI-731, -do-	Office
121.	GI-763, -do-	Office
122.	A-114, -do-	Office
123.	A-66, -do-	Store
124.	C-142, -do-	Office
125.	I-338, -do-	Office
126.	G-245, Nauroji Nagar	Office
127.	N-493, R.K. Puram, S-IX	Store

Construction of Dwelling Units :

1647. SHRI DHARMANNA MONDAYYA SADUL : Will the Minister URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of houses targetted to be constructed annually under the present housing policy;

(b) the number of houses constructed in each of the last three years;

(c) whether the Government propose to construct more houses to clear the back-log;

(d) if so, the number of houses likely to be constructed during the next two years; and

(e) the funds proposed to be allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SH. S.S. AHLUWALIA) : (a) The 8th Five Year Plan document envisaged that about 13 lakh units would be constructed each year by the formal section during the plan period.

(b) Housing being a State subject, various housing schemes are formulated and implemented by various State Governments out of their plan resources or through HUDCO financial assistance, according to plan priorities upon local needs.

The progress of housing schemes for EWS & LIG is however, monitored by the Central Government under the 20 Point Programme.

As reported by various State Governments, the year-wise achievements under these schemes during 1992-93, 1993-94 and 1995-96 (as on 31-8-95) were as follows :-

Year	No. of units constructed	
	EWS	LIG
1992-93	114680	53904
1993-94	122895	59665
1994-95	116816	40098
1995-96*	26414	4109

* as on 31-8-1995.

(c) and (d) It is for the State Governments to formulate and execute specific housing schemes to reduce

the back-log of dwelling units.

(e) There is no Central scheme for providing funds to the State Governments for construction of houses in urban areas.

[*Translation*]

Mental Health

1648. SHRIMATI KRISHNENDRA KAUR (DEEPA) : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to set up Mental Health Authority in all the States and Union Territories;

(b) if so, the details thereof; and

(c) the time by when a final decision is likely to be taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) The Central Government have framed the State Mental Health Rules, 1990 under the Mental Health Act. Accordingly, each State/Union Territory has to establish an Authority for Mental Health; appoint a Licensing Authority and Visitors for discharging the functions envisaged in the Mental Health Act. The Act came into force from 1-4-93.

(c) The States/Union Territories of Meghalaya, West Bengal, Haryana, Tamil Nadu, Tripura, NCT Delhi, Karnataka, Assam, Goa, Andaman and Nicobar Islands, Dadra and Nagar Haveli and Daman & Diu are reported to have established the Mental Health Authority. The remaining States/UTs have been reminded to take necessary action expeditiously/

Seminar on Army - Industry Partnership

[*English*]

1649. SHRI SHRAVAN KUMAR PATEL :
SHRI RAM VILAS PASWAN :
SHRI RAJESH KUMAR :

Will the PRIME MINISTER be pleased to State :

(a) whether a seminar on co-operation between the army and private industry organised by the confederation of Indian Industry was held in New Delhi recently;

(b) if so, the details thereof;

(c) the manner in which quality, efficiency and secrecy of weaponry and equipments will be maintained because of the involvement of private sector;

(d) the recommendations made by the seminar; and

(e) the steps taken/proposed to be taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (e) Seminar organised on 14-15 September 1995 by the Army in collaboration with Confederation of India Industry, culminated in adoption of resolutions relating to 'Review of Procedures and Need for change', 'Quality Assurance and Self Certification', 'Sharing

'Human Resources', 'Globalisation of Indian Defence Industry' and 'Technology Development'. These will be taken up for examination to decide whether further action is necessary.

Only in the case of non war-like stores including product support, Private Industry is increasing its range of goods to serve defence needs. Question of any compromise in maintaining secrecy does not arise. The products will be inspected for quality and efficiency before acceptance.

Passenger Amenities

1650. SHRI ASHOK ANANDRAO DESHMUKH : Will the PRIME MINISTER be pleased to State :

(a) whether any surprise check is conducted by the senior officers to ensure proper upkeep of stations and provision of facilities to the passengers;

(b) if so, the details thereof; and

(c) the steps taken to monitor the operations of the passenger's amenities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) Checks are conducted from time to time by the senior officers of various departments and action is taken on deficiencies noticed and suggestions made. No statistics of such checks is, however, maintained.

(c) Additional Divisional Railway Manager assisted by Divisional Commercial Manager/Assistant Commercial Manager at Divisional level and Additional General Manager assisted by Head of the Departments of various departments at Headquarters level monitor provision and upkeep of amenities at stations and in trains.

Leprosy Patients

1651. SHRI HARADHAN ROY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total number of leprosy patients at present in each State ;

(b) whether apart from facilities available for the treatment of leprosy patients in Government Hospitals, there are separate leprosy eradication Centre also in the country;

(c) if so, the number and location of such centres, State-wise;

(d) the assistance sanctioned by the Union Government for these centres during the current financial year and the amount released so far; and

(e) the facilities as provided to such patients by the Government free of cost?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) The total number of leprosy patients State-wise is given at Statement-I attached.

(b) and (c) Yes, Sir. The number of leprosy centres State-wise are given at Statement-II attached.

(d) Central Budget allocation and actual released to administer these centres by September, 95 to States is given at Statement-III attached . In addition, Rs. 4.18 crores have also been spent through District Leprosy Societies and on drugs.